GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:46 ANSWERED ON:22.11.2011 SEIZURE OF EXPLOSIVES Singh Smt. Meena;Thamaraiselvan Shri R.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large quantity of explosives were seized recently from various parts of the country including Ambala;

(b) if so, the details thereof;

(c) whether the Government has carried out any investigation into the matter;

(d) if so, the details and the outcome thereof;

(e) whether the Union Government had directed the State and Central Agencies to take precautionary measures to prevent any untoward terrorist incidents;

(f) if so, the details thereof;

(g) whether the Government has made any effort to unearth the sources of large scale inflow of explosives in many parts of the country; and

(h) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDER SINGH)

(a): No Madam, however approximately 5 Kg of explosive(RDX) was seized on 13.10.2011 at parking of Railway Station, Ambala Cantt.

(b): Packets of explosive substance weighing approximately 5 Kg. and two small wrapped 'geometry' boxes in which five electric detonators and two electronic timers were recovered.

(c): Case FIR No.52 dated 11.10-2011 u/s 120-B IPC & 3,4,5 Explosive Substances Act, Police Station Special Cell New Delhi was registered and Delhi Police is investigating the case.

(d): On 12th October, 2011, a team of Delhi Police arrived at Ambala and met the DCP Ambala and informed that a suspicious vehicle bearing Registration No. HR 03-0054 is in Ambala and that it must be located for taking further action. On the information of Delhi Police, Haryana Police located the said car and the explosive materials were recovered.

(e) to (h): Central Intelligence Agencies maintain a strict vigil on such activities . A continuous co-ordination between Central and State Police and intelligence agencies ensure flow of intelligence and effective countering such threats and activities.